

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Rajya Sabha
UNSTARRED QUESTION NO. : 643
TO BE ANSWERED ON THE 2nd December 2024
PROGRESS AND IMPACT OF REGIONAL CONNECTIVITY
SCHEME

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Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the details of progress and impact of the Regional Connectivity Scheme-UDAN commenced by Government;**
- (b) the number of air routes and airports that have been operationalized so far and the number of passengers who have benefited under the UDAN scheme;**
- (c) the details of financial allocation and its utilization for the development of airports under the UDAN scheme;**
- (d) the State-wise details including Uttrakhand; and**
- (e) the percentage of allocation that the State Government will provide under the Regional Connectivity Grant?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) & (b):Ministry of Civil Aviation (MoCA) has launched Regional Connectivity Scheme (RCS) - UDAN (Ude Desh ka Aam Nagrik) on 21.10.2016 to enhance regional air connectivity from unserved and underserved airports in the country and making air travel affordable to the masses.

Till 25.11.2024, 609 RCS routes connecting 86 unserved and underserved airports , including 13 heliports and 02 water aerodromes, have so far been operationalised under the Scheme. More than 146 lakh domestic passengers have so far travelled through 2.86 lakh RCS flights.

(c): Rs. 4500 Cr. was allocated for revival/upgradation of unserved and underserved Airports/Heliports/Water Aerodromes in the country. Further, an amount of Rs. 1000 Cr. was allocated by the Government for Phase-II of the Scheme to revive additional 50 Airports, Heliports, Water Aerodromes and Advanced Landing Grounds for improving regional air connectivity for the period from FY 2023-24 to FY 2025-26. An amount of Rs. 4135.45 Cr. has been incurred for revival/development of airports under RCS as on 31.10.2024.

(d): The State-wise financial allocation and its utilization for the development of airports under RCS, including Uttarakhand, is placed at Annexure.

(e): As per the Schematic norms, State Governments are required to contribute 20% of the share towards VGF for RCS routes while the States in the North-Eastern region of India and Union Territories are required to contribute 10% of the VGF.

ANNEXURE

State-wise Financial Allocation and its Utilisation for the Development of Airports under the RCS- UDAN Scheme

Sl. No.	State	Sanction Amount (in Rs. Crores)	Expenditure till 31.10.2024 (in Rs. Crores)
1.	Andaman & Nicobar(UT)	58.59	1.57
2.	Andhra Pradesh	109.91	99.50
3.	Arunachal Pradesh	156.79	126.88
4.	Assam	116.90	109.67
5.	Bihar	128.39	127.28
6.	Chhattisgarh	215.13	191.65
7.	Daman & Diu(UT)	80.31	46.10
8.	Goa	40.00	0.00
9.	Gujarat	225.18	195.42
10.	Haryana	60.65	35.65
11.	Himachal Pradesh	213.52	160.46
12.	Jharkhand	129.58	107.78
13.	Karnataka	155.27	130.19
14.	Ladakh(UT)	10.20	0.30
15.	Lakshadweep	130.00	0.00
16.	Madhya Pradesh	288.52	144.36
17.	Maharashtra	561.20	522.20
18.	Manipur	33.76	30.50
19.	Meghalaya	62.84	59.01
20.	Nagaland	70.69	4.82
21.	Odisha	509.51	341.48
22.	Pondicherry (UT)	33.52	31.61
23.	Punjab	143.25	143.22
24.	Rajasthan	91.72	44.22
25.	Sikkim	250.63	176.28
26.	Tamil Nadu	97.88	96.11
27.	Uttar Pradesh	1128.32	1096.29
28.	Uttarakhand	137.42	76.68
29.	West Bengal	38.88	36.21
	Total	5278.56	4135.44

